

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 2591/2023 CONT.A 7/2023 in C.P. (IB)/690(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 26.10.2023

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/S**
PARENTERAL DRUGS INDIA LTD

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2591/2023

- 1) None present for the Applicant. Mr. Shriraj Khambete, Ld. Counsel for Respondents are present.
- 2) Reserved for Orders.

CONT.A 7/2023

- 1) None present for the Applicant. Mr. Shriraj Khambete, Ld. Counsel for Respondents are present.
- 2) Reserved for Orders.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)